NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 123(ND)16 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE COMPANY: M/s. Mrs. Malti Bhargava V/s. M/s. Caxton Press Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 58/59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. DAVINDER N. GROVER Council for Respectation of Respectation of Petitioner Language for Respectationer

2. Lanjaigailiu Kamei Proxy counsul petitioner Lanjaigailiu Yor Petitioner

3. Shagun Bhaygava Council for Respondent www. 2,

ORDER

Learned counsel for the parties are present. Learned counsel have stated that the paid-up capital of the company in the matter under consideration is more than Rs. 50 lakhs. That being so, the matter shall be listed on 28.09.2016 before the Hon'ble Court no. 1 for further future directions.

Sd |-(K.varadnarajan)

Member (Judicial)

(Manaraj Krisnan Hanjura) Member (Judicial)